

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3024
ANSWERED ON:08.12.2009
EDIBLE OIL UNDER PDS
Sugavanam Shri E.G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has allotted huge quantities of edible oil to various States for distribution through the Targeted Public Distribution System (TPDS);
- (b) if so, the details thereof, State-wise;
- (c) whether any steps have been taken by the Government to meet the shortfall, if any, in the distribution of edible oil;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b),(c),(d)&(e): In order to ensure adequate availability and to control the prices of edible oils in the country, the Government had launched a Scheme on 28.07.2008 to distribute upto 10 lakh tons of edible oils to States/UTs at a subsidy of Rs.15/- kg. which was enhanced to Rs. 25/- kg. from January, 2009 to March, 2009. Orders were placed for import of 3.60 lakh tons of edible oils, of which about 2.61 lakh tons were distributed to various States/ UTs by Central PSUs and NAFED for distribution. The States were free to distribute the edible oils through outlets of their choice, including PDS outlets. The Scheme has been continued in the current year also with a subsidy of Rs. 15/- per kg. till 31.03.2010. As on 27.11.2009, a quantity of 1,04,000 MTs of edible oils has been contracted, out of which about 70,879 MTs have landed in the country and about 51,366 MTs of edible oils has been handed over to the States of Maharashtra, Andhra Pradesh, Tamil Nadu and Himachal Pradesh for distribution. There is no shortfall in the availability of edible oils in the country.